

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

Appeal No. 141 of 2016

&

Appeal No.142 of 2016

Dated: 5th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of :

South Bihar Power Distribution Co. Ltd. ...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Navin Prakash a/w
Mr. Purushottam Prasad (Rep.)

Counsel for the Respondent(s) : Mr. Nadeem Ahmad (Rep.) for BERC
Mr. Sandeep Rajpurohit
Ms. Aditi Mohapatra for Intervener

Appeal No.142 of 2016

In the matter of :

North Bihar Power Distribution Co. Ltd. ...Appellant(s)

Vs.

Bihar Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s) : Mr. Navin Prakash a/w
Mr. Pranav Kumar (Rep.)

Counsel for the Respondent(s) : Mr. Nadeem Ahmad (Rep.) for BERC
Mr. Sandeep Rajpurohit
Ms. Aditi Mohapatra for Intervener

ORDER

We are informed that pleadings are complete in these matters.

List these matters for hearing on **22.10.2016 (Saturday) at 11.00 a.m.**

(I.J. Kapoor)
Technical Member
Ts/kt

(Justice Ranjana P. Desai)
Chairperson